

During the year 2009-10, the OMCs have incurred under-recoveries of Rs.46,051 crore. Ministry of Finance has released budgetary support of Rs.12,000 crore as the share of the Government towards meeting the under-recoveries for the year 2009-10. The PSU Upstream Oil Companies have also contributed Rs.8,364 crore to the OMCs for their under-recoveries on Petrol and Diesel by way of discount on crude-products during the first three quarters of 2009-10.

The oil PSUs have been asked to spend 2% of their Profit After Tax on the Corporate Social Responsibility (CSR) initiatives.

Rural Development Schemes

‡4277. SHRI RAJ MOHINDER SINGH MAJITHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether in line with the changing economy at the international level currently, need from different schemes and programmes for different sectors, is being felt for development of country's rural regions;

(b) whether Government has drawn up a draft proposal for implementation in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) The programmes of the Ministry of Rural Development have been designed according to the requirement and basic need felt in different sectors like employment generation, poverty alleviation, area development, rural connectivity and infrastructure development in the rural areas of the country. These schemes fulfill the objectives as mentioned above and are implemented through the State Governments and Union Territory Administrations.

Effect of revenue crunch on NREGA

4278. MS. SUSHILA TIRIYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that revenue crunch is seriously affecting several Government schemes especially NREGA;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

‡Original notice of the question was received in Hindi.

(b) and (c) Mahatma Gandhi NREGA is demand based. Central Government releases funds to the States/districts based on the labour demand arising at the field level. Central Government is committed to bear the entire cost of wages to the unskilled workers in order to fulfill the legal guarantee provided under the Act besides bearing expenditure towards the material component and other charges as per the provisions of the Act.

ARWSP in Tamil Nadu

4279. SHRIMATI JAYANTI NATARAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether financial and technical assistance were provided to Tamil Nadu under the Accelerated Rural Water Supply Programme (ARWSP);
- (b) if so, the details thereof for the last three years, year-wise; and
- (c) the results achieved therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) to (c) Yes, Sir. Under the National Rural Drinking Water Programme (NRDWP), [erstwhile Accelerated Rural Water Supply Programme (ARWSP)], financial and technical assistance is provided to all the States, including to Tamil Nadu. As and when States seek technical assistance in terms of technical knowledge, information, best practices, etc., the same is made available. The details of financial assistance made available to Tamil Nadu under NRDWP/ ARWSP and achievements in terms of number of rural habitations provided with provision of safe drinking water during the last three years, are as under:

Year	Amount released (Rs. in crore)	Number of rural habitations covered
2007-08	190.90	11,145
2008-09	287.82	13,235
2009-10	317.95	8,240*

*Provisional as on March 31, 2010. Final achievement report is awaited.

Acquisition of farm land

4280. SHRI MAHENDRA MOHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware of indiscriminate acquisition of vast tracts of fertile and farm lands under the archaic and flawed Land Acquisition Act of 1894;